COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 102 OF 2018

Dated:	<u>10th July, 2018</u>
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Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of: PSPN Synergy Pyt Ltd

PSPN Synergy Pvt. Ltd.		Vs.		Appellant(s)
Uttar Pradesh Electricity Regul & Ors.	atory	· · · · ·		Respondent(s)
Counsel for the Appellant (s)	:	Mr. Sourav Roy Mr. Asif Ahmed		
Counsel for the Respondent(s)	:	Mr. C.K. Rai for R-1		
		Mr. Rajiv Srivastava Ms. Gargi Srivastava Ms. Garima Srivastava for R	R-2	

<u>ORDER</u>

Learned counsel appearing for the Appellant submitted that affidavit of service has been filed as early as on 10.04.2018. The same was taken on record.

Post this matter on <u>11.07.2018</u> along with Appeal No.37 of 2018 as requested by learned counsel appearing for both the parties.

(S.D. Dubey) Technical Member (Justice N.K. Patil) Judicial Member

Bn/pr